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**Inspection of establishments by EPF authorities in Delh'**

3764. SHRI LAKSHMAN MALLICK: Will the Minister of LABOUR be pleased to state.

(a) the details of offices, companies and other establishments covered under the Employees' Provident Fund and Miscellaneous Provisions Act, 1952 in the Union Territory of Delhi;

(b) whether regular inspections of these establishments and organisations are undertaken by the authorities concerned;

(c) if so, the details of establishments inspected during the last three months; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) The available information as on 31.3.1988 is given below:—

	<i>Total No. of establishments covered</i>	<i>Total No. of subscribers</i>
Exempted	189	2,88,836
Unexempted	8280	3,77,236
Total	8,469	6,66,072

(b) to (d). The information is being collected and will be laid on the Table of Sabha in due course.

**Sale of Goods at exorbitant premium by NCCF in Bombay**

3765. DR. A.K. PATEL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state—

(a) whether the National Consumers Cooperative Federation was distributing edible oils in Bombay during 1983-84 and

the supplies were made through their member cooperatives only;

(b) whether any complaint of goods being sold in the open market to non-member stores for off-loading in the market at exorbitant premium have been received; and

(c) if so, the action taken against the guilty officials?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUP-

PLIES (SHRI D.L. BAITHA): (a) No, Sir. The NCCF undertook the distribution of imported edible oil during 82-83 only and the supplies were intended to be made through State Consumers Cooperative Federations and Central Consumers Cooperative Stores.

(b) NCCF have reported that there is no record with them of any complaint of this nature in the matter.

(c) Does not arise.

#### **Loss in JMDC**

3766. SHRI BALASAHEB VIKHE PATIL: Will the Minister of TEXTILES be pleased to state:

(a) whether the Jute Manufacturers Development Council hired new accommodation for housing its Secretariat at Calcutta and incurred a total expenditure of Rs. 6.40 lakhs on rent during the period 12 June, 1985 to 9 August, 1987;

(b) whether Rs. 5.69 lakhs of the expenditure proved infructuous due to the hired space remaining vacant;

(c) if so, whether any enquiry has been held to fix the responsibility for the avoidable loss; and

(d) whether Government contemplate some new measures to ensure that the public sector undertakings keep the non-productive expenditure to the barest minimum?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) to (d). JMDC hired accommodation for its Secretariat w.e.f. 12.6.85 at a monthly rent of Rs. 48,750/-. This was hired keeping in view the immediate needs and future requirements. Since some of the anticipated projects did not materialise the

Council vacated this accommodation on 19.8.87 and shifted to smaller premises.

There are standing instructions to effect economy on expenditure.

#### **Visit of Sub-Committee to E.S.I. Hospitals in Kerala**

3767. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of LABOUR be pleased to state:

(a) whether a sub-committee from the Centre visited some of the ESI hospitals in Kerala recently;

(b) whether it has submitted its report if so, the details thereof;

(c) the steps taken by Government to make better facilities available in the ESI hospitals in the State; and

(d) whether State Government has demanded an increase in the ESI allocation and if so the response of the Union Government thereto?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) Yes, Sir. A sub-Committee of the ESI Corporation had visited the ESI Hospitals in the State.

(b) The Sub-Committee has submitted its report. Some of the major shortcomings pointed out in their report are as under:—

(i) Specialists, Medical Officers, Nursing and other staff have not been provided as per norms;

(ii) Drugs and certain other items of daily use were not available

(iii) Round the clock supporting services like X-Ray, Laboratory were not available.